

The Goa Education Development
Corporation (Amendment)
Bill, 2022

(Bill No. 18 of 2022)

To Be Introduced in the Legislative Assembly of the State of Goa

The Goa Education Development
Corporation (Amendment) Bill, 2022

(Bill No. 18 of 2022)

A

BILL

further to amend the Goa Education Development
Corporation Act, 2003 (Goa Act No. 22 of 2003)

BE it enacted by the Legislative Assembly of Goa in the Seventy-third Year of the Republic of India as follows:-

1. Short title and commencement.- (1) This Act may be called the Goa Education Development Corporation (Amendment) Act, 2022.

(2) It shall come into force at once.
2. Amendment of section 50.- In section 50 of the Goa Education Development Corporation Act, 2003 (Goa Act No. 22 of 2003), in sub section (1),-
 - (i) for the expression “with imprisonment for a term which may extend to six months, or with fine which may extend to one thousand rupees, or with both”, the expression “with fine which shall not be less than rupees fifty thousand, but may extend to rupees one lakh” shall be substituted;
 - (ii) the following proviso shall be inserted, namely:-
“Provided that for a second or subsequent offence, a fine of rupees ten thousand per day shall also be levied till the continuance of such offence”.

(iii) in sub-section (2), for the expression “imprisonment for a term which may extend to three months or with fine which may extend to rupees ten thousand or with both”, the expression “fine which may extend to rupees one lakh” shall be substituted.

Statement of Objects and Reasons

The Bill seeks to amend section 50 of the Goa Education Development Corporation Act, 2003 (Goa Act 22 of 2003) so as to decriminalize the provision of imprisonment specified in said section 50 of the said Act.

This Bill seeks to achieve the above object.

Financial Memorandum

No financial implications are involved in this Bill.

Memorandum Regarding delegated Legislation

No delegated legislation is envisaged in this Bill

Porvorim Goa
20th July, 2022

Dr. Pramod Sawant
Hon. Minister for Education

Assembly Hall,
Porvorim, Goa
20th July, 2022

Namrata Ulman
Secretary (Legislative
Assembly of Goa)